

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 9(ND)/2013

IN THE MATTER OF:

Sh. Lokesh Anand

.....Petitioner

v.

M/s. On-Dot Courier and Cargo Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Diggaj Pathak & Ms. Shweta Sharma, Advocates

For the Respondent(s):

**Ms. Ranjana Roy Gawai, Ms. Rishika Raha, Mr. Suman Doval, Mr. Sreenita Ghosh & Mr. Vasudha Sen, Advocates
Mr. Deepak Sharma, PCS**

ORDER

On account of part heard matter this petition is adjourned to
12.12.2017.

-Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

-Sd-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.11.2017

Vineet